HIGH COURT OF DELHI : NEW DELHI

Date: 12.06.2017

NOTICE

Online applications are invited from the Indian Citizens for filling up the following posts and for preparing a panel for future vacancies:

Sl. No.	Post	Level in Pay- matrix	No. of Vacancies			Total	Reservation for PH and Ex- servicemen		
		as per 7 th CPC	Gen	SC	ST	OBC		PH	Ex- servicemen
1.	Junior Judicial Assistant/ Restorer (Group 'C')	5 th	69	13	11	31	124	03	22

SCHEDULE OF DATES:

Commencement of Online Registration i.e. creation of New Log In, Filling of Application Form and making payment (as applicable)	13.06.2017 (10:00 A.M.)
Last date for creating New Log In for online registration	30.06.2017 (11:59 P.M.)
Last date for filling Online Application Form and / or making payment through Debit Card / Internet Banking	30.06.2017 (11:59 P.M.)
Last date for generation of Bank Challan for making payment through cash.	30.06.2017 (11:59 P.M.)
Last date for updating information of payment made through Bank Challan after remittance of application fees in SBI Branches (during Banking hours on working days)	03.07.2017 (11:59 P.M.)

No off-line application will be entertained.

Date of Examination will be intimated later. Candidates are advised to visit the Delhi High Court website i.e. <u>www.delhihighcourt.nic.in</u> regularly.

ESSENTIAL QUALIFICATION:

Graduate from a recognized University and having minimum speed of 40 words per minute in English Typing on Computer.

Age:-

Age should not be below 18 years and over 27 years as on 01.01.2017 (i.e. he/she must have been born not earlier than 02.01.1990 and not later than 01.01.1999). The upper age limit for members of Scheduled Castes/Scheduled Tribes shall be 32 years and for Other Backward Classes 30 years. The upper age limit for persons with disability and have a minimum of 40% of physical defect or deformity, shall be relaxable by 10 years (13 years for OBC & 15 years for SC/ST). For Ex-servicemen, there is a relaxation of 3 years for Unreserved/General candidates, 6 years for OBC and 8 years for SC/ST after deduction of the military service rendered from the actual age as on 01.01.2017 subject to maximum age of 50 years. There shall be no upper age limit for persons serving in this Court and the Courts subordinate to it. The relaxation in upper age limit will not be applicable to the candidates who are working in other Govt. Departments/Public Sector Undertakings etc.

Reservation:

Consistent with maintenance of efficiency of Administration and subject to availability, 15 per cent posts for Scheduled Castes, 7.5 per cent posts for Scheduled Tribes, 27 per cent for Other Backward Classes shall be reserved. Reservation shall also be available to Persons with Disability(40% and above) and Ex-servicemen in accordance with the Rules, Orders and Notifications issued from time to time by the Government of India.

Mode of Selection:-

Eligible candidates will be required to appear in a written test of two hours based on Multiple Choice Question pattern in English consisting of (I) Language Comprehension (II) General Awareness (III) General Mathematics & (IV) Reasoning Ability, carrying a weightage of 180 marks. There shall be 25% negative marking for each wrong answer. Those candidates who qualify in the written test shall be required to appear in comprehension/essay writing test (of 50 marks) and those who qualify the same shall be called for typing test in English on Computer of a duration of 10 minutes at the speed of 40 w.p.m.. The candidates who qualify the typing test will be called for interview. Candidates with knowledge of operating Computer would be given weightage. Final merit of successful candidates will be prepared on the basis of aggregate of their performance in all examinations viz. objective type, comprehension/ essay writing test & interview.

The qualifying marks for the objective type and the comprehension/essay writing test and interview shall be as under :

Category	Qualifying marks for objective test	Qualifying marks for comprehension/essay	Qualifying marks for interview		
		writing			
General	90 (i.e. 50% of	25 (i.e. 50% of 50	11 (out of 35		
	180 marks)	marks)	marks)		
SC/ST/OBC/	81 (i.e. 45% of	22.5 (i.e. 45% of 50	09 (out of 35		
PH	180 marks)	marks)	marks)		

Examination Fee:-

A non-refundable online fee of ₹ 300/- (Rupees three hundred only) will be payable by male General as well as OBC candidates along with applicable transaction charges. No fee shall be charged from the SC/ST/Persons with disability/Ex-Servicemen and Women candidates. It is clarified that the fee once paid shall not be refunded under any circumstances. It is also clarified that no chargeback will be entertained.

How to apply:-

Application Forms can be filled up online on the website of this Court <u>www.delhihighcourt.nic.in</u>. The candidates already in Government Service should get their applications forwarded along with prescribed certificate from their head of office through proper channel.

No scrutiny of applications for the eligibility and other aspects will be undertaken at the stage of objective test, descriptive test and typing test, therefore, the candidature will be provisional only and subject to scrutiny at appropriate stage. The candidates are advised to go through the requirements of educational qualification, age etc. and satisfy themselves that they are eligible before applying. Copies of supporting documents will be sought at the time of interview only from those candidates who will be shortlisted for interview. When scrutiny is undertaken, if any claim made in the application is not found substantiated, the candidature will be cancelled and Delhi High Court's decision shall be final.

Candidates seeking reservation benefits available for SC/ST/OBC/PH/Ex-Servicemen must ensure that they are entitled to such reservation as per eligibility prescribed in the Notice. They should also be in possession of the required certificates in the prescribed format in support of their claim at the time of application.

Candidates belonging to OBC candidates are required to have non-creamy layer certificate (having the validity as per the Government Instructions issued from time to time) in support of their claim.

While applying for the post, the applicants should also bear in mind that the selected candidates will also have to work even at odd hours and on holidays, if so required.

The Court reserves the right to cancel a part or entire process of examination due to administrative reasons and/or in case of unfair means, cheating or other irregularities/malpractice noticed by the Court.

The candidature of the candidate is entirely provisional and mere issue of Admit Card or appearance at screening test/Interview does not entitle him/her to any claim for the post.

No TA/DA will be payable to the candidates for appearing in the tests/ interview.

Sd/-(DINESH KUMAR SHARMA) REGISTRAR GENERAL